GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 386 (To be answered on the 25th February 2016)

ANIMAL INCURSIONS AT AIRPORTS

386. SHRI GAJANAN KIRTIKAR
SHRIMATI SUPRIYA SULE
SHRI ASHOK SHANKAR RAO CHAVAN
SHRI DHANANJAY MAHADIK
KUNWAR HARIBANSH SINGH
SHRI SATAV RAJEEV
DR. J. JAYAVARDHAN
SHRI BIDYUT BARAN MAHATO
DR. SUNIL BALIRAM GAIKWAD
SHRI SUDHEER GUPTA
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO
DR. HEENA VIJAYKUMAR GAVIT
SHRI T. RADHAKRISHANAN
SHRI KANWAR SINGH TANWAR

Will the Minister of CIVIL AVIATION जागर विमालन मंत्री

be pleased to state:-

(a) whether Directorate General of Civil Aviation (DGCA) had conducted an audit of 20 airports that were identified as being most vulnerable to animal incursions endangering the lives of travellers, if so, the details thereof; (b) whether the DCCA has asked the Airports Authority of India (AAI) and

(b) whether the DGCA has asked the Airports Authority of India (AAI) and the States concerned to take remedial steps for augmenting safety measures and submit an action taken report for each place, if so, the details thereof and response thereon;

(c) whether DGCA has also suspended the licence of an airport after finding it very vulnerable to animal incursions, if so, the details thereof; and

(d) the other corrective steps taken/being taken by the Government to augment safety measures in this regard in the interest of passengers?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION जागर विमाजन मंत्रालय में राज्य गंत्री

(Dr Mahesh Sharma)

(a) Directorate General of Civil Aviation (DGCA) vide letter dated 08.10.2015, scheduled an audit to inspect 20 airports which are vulnerable to wildlife strike. Out of 20, inspection of 19 airports has been conducted.

(b) Accordingly, DGCA communicated the observations to Airports Authority of India (AAI) for appropriate actions. AAI has taken action by repairing boundary walls, regularly cutting of grass and vegetation, deployment of bird scarers, improvement of drainage and garbage dump systems within the airport and outside airport in coordination with local authorities, etc.

(c) Based on the finding of the investigation report of the accident of Spicejet Aircraft reg. VT-SUC, Aerodrome license of Jabalpur Airport was suspended vide order dated 23.12.2015 w.e.f. from 28.12.2015. Thereafter, on submission of satisfactory action taken report, the suspension of Aerodrome License was revoked on 04.01.2016.

(d) The airport operators are required to ensure compliance of procedure for reducing the wildlife hazard on a regular basis. The operators are also sensitized on this issue by conducting seminars, workshops, etc. DGCA also conducts surveillance inspection at different airports on a regular basis.

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